

DIRECTORATE GENERAL OF FOREIGN TRADE
DES-VI (FOOD & MISC)

Minutes of the meeting of NC-VI held on 19.05.2011

Meeting No. 04/AM12 & 05/12 for the licensing year 2011-12 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2009-14 pertaining to Misc. & Food Products was held on 19.05.2011 under the Chairmanship of Ms. Shubhra, Jt. DGFT. Following officers were present in the meeting.

S.N	Name of the Officer	Designation	Department
1	Sh. K.K. Sinha	I.A	DIPP
2	Sh. S.K. Jain	D.O.	DIPP
3	Sh. A. K. Ojha	A.D.	MSME
4	Sh. C. Gangadharan	Dy. DG	DGFT
5	Sh. S.K. Panigrahi	E.O.	DGFT

Committee ratified the minutes of meeting No. 45/11, 01/12 & 02/12 held on 21.04.2011. Agenda for individual cases was taken up for discussion. Decision taken in each case is enumerated below. Ad-hoc norms fixed in this meeting are valid for a period of 12 months as per Public Notice 37 dated 23.08.2007.

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41	Party Name:M & B ENGINEERING PVT. LTD.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
HQ File :01/85/050/00039/AM11/	RLA File :08/24/040/00008/AM11	Lic.No/Date:0810089954 24.06.2010	Approved

The case was considered by the committee as per agenda. The Committee decided to approve the ad-hoc norms against the above stated Advances license, as per the comments given by the DIPP vide their letter dated 19.05.2011, as under

Export Item				Qty.	Import Item		Qty.
Pre Engineering Steel Building of size				3565.000 MT	1	RELEVANT HR PLATES OF VARIOUS THICKNESS ASTM 572 GR 50 / Q345B OR EQUIVALENT 4MM TO 40MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
Sl. No.	Width (Mtrs)	Length (Mtrs)	Height (Mtrs)		2	RELEVANT HR COILS PREGALVANIS EX - 275 GSM OF VARIOUS THICKNESS AND WIDTH STANDARD 1.6MM TO 3.0MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
1	20.58	50	15.5		3	RELEVANT ROOF GALVALUME SHEETING IN COILS STANDARD THICKNESS 0.475MM TO 1.8MM TCT 150AZ	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
2	40.58	70	15.5				
3	30	70	15.5		4	RELEVANT WALL PRE PAINTED GALVALUME SHEETING IN COILS STANDARD THICKNESS 0.475 TO 1.8MM TCT 150AZ	1.03KG/KG CONTENT IN THE EXPORT PRODUCT
4	20	170	15.5				
5	25.58	100	15.5		5	WALL LIGHTS 2.00 mm THK POLYCARBONATE (SIZE :- 1.0 * 3.0 M) STANDARD	NET TO NET
6	30	30	15				
7	30	30	15				
8	25.58	110	13				
9	25.5	100	13.5				
10	15.5	40	13				
11	20.93	110	13.5				
12	25.58	50	13				
13	25.58	100	13				
14	21.5	60	13.5				
15	21	55	13				
16	11.58	35	13				

RA may take consequential action as per policy/procedure.

42	Party Name:M & B ENGINEERING PVT. LTD.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
HQ File :01/85/050/00040/AM11/	RLA File :08/24/040/00067/AM11	Lic.No/Date:0810089955 24.06.2010	Approved

The case was considered by the committee as per agenda. The Committee decided to approve the case and ratified the ad-hoc norms against the above stated Advances license, as per the comments given by the DIPP vide their letter dated 19.05.2011, as under:-

Export Item				Qty.	Import Item		Qty.
Pre Engineering Steel Building of size				1250.000 MT	1	RELEVANT HR PLATES OF VARIOUS THICKNESS STANDARD 4MM TO 40MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
					2	RELEVANT PRE GALVANISED COILS 1.6MM TO 3.0MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
					3	RELEVANT GALVALUME THICKNESS 0.475MM TO 1.8MM TCT 150AZ	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
					4	RELEVANT DECK COILS THICKNESS 0.6MM TO 0.8MM	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
					5	RELEVANT PPGL GALVALUME THICKNESS 0.475MM TO 1.8MM TCT 150AZ	1.03KG/KG CONTENT IN THE EXPORT PRODUCT
Sl. No.	Width (Mtrs)	Length (Mtrs)	Height (Mtrs)				
1	25	50	8.8				
2	40	102	9				
3	30	42	11				
4	60	42	6				
5	80	38	11				
6	40	56	6				

RA may take consequential action as per policy/procedure.

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43	Party Name:M & B ENGINEERING PVT. LTD.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
HQ File :01/85/050/00041/AM11/	RLA File :08/24/040/00068/AM11	Lic.No/Date:0810089956 24.06.2010	Approved
The case was considered by the committee as per agenda. The Committee decided to approve the case and ratified the ad-hoc norms against the above stated Advances license as per the comments given by the DIPP vide their letter dated 19.05.2011, as under:			
Export Item	Qty.	Import Item	Qty.
PRE-ENGINEERING STEEL BUILDING OF SIZE WIDTH: 63.23MTRS. X LENGTH: 126.46MTRS. X HEIGHT: 22.45MTRS.	227.000 MT	1 RELEVANT HR PLATES OF VARIOUS THICKNESS STANDARD 4MM TO 40MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
		2 RELEVANT PRE GALVANISED COILS STANDARD 1.6MM TO 3.0MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
		3 RELEVANT GALVALUME STANDARD THICKNESS 0.475MM TO 1.8MM TCT 150AZ	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
		4 RELEVANT PPGL GALVALUME THICKCNESS 0.475MM TO 1.8MM TCT 150AZ	1.03KG/KG CONTENT IN THE EXPORT PRODUCT
RA may take consequential action as per policy/procedure.			

4	44	Party Name:M & B ENGINEERING PVT. LTD.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00042/AM11/	RLA File :08/24/040/00066/AM11	Lic.No/Date:0810089962 24.06.2010	

The case was considered by the committee as per agenda. The Committee decided to approve the case and ratified the ad-hoc norms against the above stated Advances license as per the comments given by the DIPP vide their letter dated 19.05.2011, as under:

Export Item					Qty.	Import Item		Qty.																					
PRE-ENGINEERING STEEL BUILDING OF SIZE <table><tr><th>Sl. No.</th><th>Width (Mtrs)</th><th>Length (Mtrs)</th><th>Height (Mtrs)</th></tr><tr><td>1</td><td>65</td><td>125</td><td>12</td></tr><tr><td>2</td><td>15</td><td>42</td><td>16</td></tr><tr><td>3</td><td>75</td><td>75</td><td>12</td></tr><tr><td>4</td><td>15</td><td>75</td><td>10</td></tr></table>					Sl. No.	Width (Mtrs)	Length (Mtrs)	Height (Mtrs)	1	65	125	12	2	15	42	16	3	75	75	12	4	15	75	10	853.000 MT		1	RELEVANT HR PLATES OF VARIOUS THICKNESS STANDARD 4MM TO 40MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
					Sl. No.	Width (Mtrs)	Length (Mtrs)	Height (Mtrs)																					
					1	65	125	12																					
					2	15	42	16																					
					3	75	75	12																					
4	15	75	10																										
		2	RELEVANT PRE GALVANISED COILS STANDARD 1.6MM TO 3.0MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT																									
		3	RELEVANT GALVALUME STANDARD THICKNESS 0.475MM TO 1.8MM TCT 150AZ	1.01KG/KG CONTENT IN THE EXPORT PRODUCT																									

		4	RELEVANT DECK GI COILS STANDARD THICKCNESS 0.6MM TO 0.8MM	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
RA may take consequential action as per policy/procedure.				

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45	Party Name:M & B ENGINEERING PVT. LTD.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
HQ File :01/85/050/00052/AM11/	RLA File :08/24/040/00062/AM11	Lic.No/Date:0810090367 08.07.2010	

The case was considered by the committee as per agenda. The Committee decided to approve the case and ratified the ad-hoc norms against the above stated Advances license as per the comments given by the DIPP vide their letter dated 19.05.2011, as under:

Export Item				Qty.	Import Item		Qty.
PRE-ENGINEERING STEEL BUILDING OF SIZE				380.000 MT	1	RELEVANT PRE PAINTED COLOURED PRIME HOT DIP GALVALUME STANDARD 1.6MM TO 3.0MM THICK	1.03KG/KG CONTENT IN THE EXPORT PRODUCT
					2	RELEVANT BARE GALVALUME PRIME HOT DIP REGULAR SPANGLE STANDARD THICKNESS 0.475MM TO 1.8MM TCT 150AZ	1.01KG/KG CONTENT IN THE EXPORT PRODUCT
					3	RELEVANT H.R. PLATES OF VARIOUS THICKNESS STANDARED	1.01KG/KG CONTENT IN
Sl. No.	Width (Mtrs)	Length (Mtrs)	Height (Mtrs)				
1	37.72	150	11				
2	20	72	7				

			THICKNESS 4MM TO 40MM	THE EXPORT PRODUCT
		4	RELEVANT H.R. PLATES OF VARIOUS THICKNESS STANDARTED THICKNESS 4MM TO 40MM	1.01KG/KG CONTENT IN THE EXPORT PRODUCT

RA may take consequential action as per policy/procedure.

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46	Party Name:M & B ENGINEERING PVT. LTD.		Meet No/Date:4/85-ALC3/2011 19.05.2011		Status:
HQ File :01/85/050/00053/AM11/	RLA File :08/24/040/00063/AM11		Lic.No/Date:0810090369 08.07.2010		
The case was considered by the committee as per agenda. The Committee decided to approve the case and ratified the ad-hoc norms against the above stated Advances license as per the comments given by the DIPP vide their letter dated 19.05.2011, as under:					
EXPORT ITEM	QTY.	IMPORT ITEM		QTY.	
PRE-ENGINEERING STEEL BUILDING OF SIZE Wlidth: 65Mtrs X length: 125Mtrs X Height: 12Mtrs.	212.000MT	1	RELEVANT HR PLATES OF VARIOUS THICKNESS STANDARD 4MM TO 40MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT.	
		2	RELEVANT PRE GALVANISED COILS 1.6MM TO 3.0MM THICK	1.01KG/KG CONTENT IN THE EXPORT PRODUCT	
RA may take consequential action as per policy/procedure.					

7	47	Party Name:CHOICE TRADING CORPORATION PVT. LTD	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00089/AM11/	RLA File :10/24/040/00056/AM11	Lic.No/Date:1010040368 30.09.2010	Deferred
	The case was considered by the committee as per agenda. The Committee decided to seek comments from MFPI. The case is to be re-listed on 16.06.2011.			

8	48	Party Name:SPACK AUTOMOTIVES LTD., N.D.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/(81)/050/1098/AM06/	RLA File :05/24/040/1070/AM06	Lic.No/Date:0510179896 31.03.2006	Deferred
	The case was considered by the committee as per agenda. The Committee decided to issue final reminder to the firm to furnish the requisite information with in 15 days. No further opportunity will be granted and the case would be closed if no information is received from the firm. Deferred the case for two weeks. To be re-listed for 2.6.2011			

9	49	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	Case No.:15/4/85-ALC3/2011			
	HQ File :01/85/050/00015/AM12/	RLA File :03/94/040/00881/AM11/	Lic.No/Date:0310610482 11.01.2011	Deferred
	The case was considered by the committee as per agenda. The Committee decided to issue reminder to the MFPI seeking their comments and examine the case on file with other similar cases			

10	50	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	Case No.:14/4/85-ALC3/2011			
	HQ File :01/85/050/00014/AM12/	RLA File :03/94/040/00858/AM11/	Lic.No/Date:0310610470 11.01.2011	Deferred
	The case was considered by the committee as per agenda. The Committee decided to issue reminder to the MFPI seeking their comments and examine the case on file with other similar cases			

11	51 Case No.:8/4/85-ALC3/2011	Party Name:CRI LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00008/AM12/	RLA File :02/24/040/00108/AM11/	Lic.No/Date:0210155349 24.02.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to call for the information from the firm as advised by DIPP vide letter dated 19.5.2011. 1. Detailed technical drawing with dimensions of export product. 2. Weight of export product. 3. Net weight of each of the imported and indigenous inputs, separately, for the purpose of material balancing. 4. Detailed calculations as to how the raw material proposed for import has been arrived at including the net weight of component to be manufactured out of the imported material The case was deferred. To be re-listed on 16.6.2011			

12	52 Case No.:9/4/85-ALC3/2011	Party Name:CRI LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00009/AM12/	RLA File :02/24/040/00040/AM11/	Lic.No/Date:0210154978 18.02.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to call for the information from the firm as advised by DIPP vide letter dated 19.5.2011. 1. Detailed technical drawing with the dimensions of export product. 2. Weight of export product. 3. Net weight of each of the imported and indigenous inputs, separately, for the purpose of material balancing. 4. Detailed calculations as to how the raw material proposed for import has been arrived at including the net weight of component to be manufactured out of the imported material The case was deferred and to be re-listed on 16.6.2011			

13	53 Case No.:16/4/85-ALC3/2011	Party Name:LACTOSE (INDIA) LTD.,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00016/AM12/	RLA File :03/95/040/00835/AM11/	Lic.No/Date:0310612156 21.01.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to defer the case for want of comments from MFPI &NDRI. To be re-listed on 16.6.2011			

14	54 Case No.:1/4/85-ALC3/2011	Party Name:ALCHYMARS ICM SM PRIVATE LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00001/AM12/	RLA File :04/24/040/00098/AM11/	Lic.No/Date:0410119293 29.11.2010	Deferred
	The case was considered by the committee as per agenda. The committee decided to check the ITC classification and put up the case on file			

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55 Case No.:3/4/85-ALC3/2011	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
HQ File :01/85/050/00003/AM12/	RLA File :02/24/040/00186/AM11/	Lic.No/Date:0210154034 28.01.2011	Approved
The case was considered by the committee as per agenda. The committee decided to ratify the case as under:-			
Export Item	Qty.	Import Item	Qty.
Black Tea in 24,000Nos. OTS Cans (Metal Caddy) (Blended with 100% imported black tea)	3000.00KG	Black Tea	3000.0KG (Net to net)
Green Tea in 4,000Nos. OTS Cans (Metal Caddy) (Blended with 100% imported green tea)	500.00KG	Green Tea	500.00KG (Net to net)
		OTS Cans (Metal	As per packing policy.

Caddy)

RA may take consequential action as per policy/procedure.

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56 Case No.:4/4/85-ALC3/2011	Party Name:NEW BY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
HQ File :01/85/050/00004/AM12/	RLA File :02/24/040/00206/AM11/	Lic.No/Date:0210155565 01.03.2011	Approved
The case was considered by the committee as per agenda. The committee decided to ratify the case as under:-			
Export Item	Qty.	Import Item	Qty.
Tea: 20,00,000Nos. Tea Bags with Tags in 20,00,000Nos. Aluminium Foil Laminates packed in Cartoon (Blended with 100% Imported Tea)	4000.00KG	Tea	4000.00KG(Net to net)
		Filter Paper (12.3GSM +/-10%)	As per packing policy
		Tags	As per packing policy.
RA may take consequential action as per policy/procedure.			

17	57 Case No.:5/4/85-ALC3/2011	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00005/AM12/	RLA File :02/24/040/00205/AM11/	Lic.No/Date:0210155466 28.02.2011	Approved
	The case was considered by the committee as per agenda. The committee decided to ratify as under:-			
	Export Item	Qty.	Import Item	Qty.
	Tea: 30,00,000Nos. Tea Bags with Tags in 30,00,000Nos. Aluminium Foil Laminates	6000.00KG	Tea	6000.0KG (Net to net)
			Filter Paper (12.3 GSM +/-10%)	As per packing policy.

packed in 60,000Nos. Cartoon (Blended with 100% imported tea)	Aluminium Foil Laminate (in roll form)	As per packing policy.
RA may take consequential action as per policy/procedure.		

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58 Case No.:6/4/85-ALC3/2011	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
HQ File :01/85/050/00006/AM12/	RLA File :02/24/040/00204/AM11/	Lic.No/Date:0210155564 01.03.2011	Approved
The case was considered by the committee as per agenda. The committee decided to ratify as under:-			
Export Item	Qty.	Import Item	Qty.
Tea in 8,000Nos. Catering Pouch (Blended with 100% imported tea)	2000.00KG	Tea	2000.0KG (Net to net)
		Catering Pouch(Paper Pouch with inside Aluminium Foil laminate)	As per packing policy.
RA may take consequential as per policy/provision.			

19	59 Case No.:7/21/85-ALC3/2010	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00075/AM11/	RLA File :03/94/040/00154/AM11/	Lic.No/Date:0310574340 14.05.2010	Deferred
	The case was considered by the committee as per agenda. The Committee decided to issue reminder to the MFPI seeking their comments and examine the case on file with other similar cases			

20	60 Case No.:22/36/85-ALC3/2010	Party Name:JINDAL DRUGS LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00167/AM11/	RLA File :03/94/040/00644/AM11/	Lic.No/Date:0310599271 28.10.2010	Deferred
	The case was considered by the committee as per agenda. The Committee decided to issue reminder to the MFPI seeking their comments and examine the case on file with other similar cases			

21	61 Case No.:11/28/85-ALC3/2010	Party Name:JEWEL CONSUMER CARE P LTD	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00112/AM11/	RLA File :34/24/040/00083/AM11/	Lic.No/Date:3410027513 14.07.2010	Deferred
	The case was considered by the committee as per agenda. The committee decided to defer the case and examine the case on file.			

22	62 Case No.:14/28/85-ALC3/2010	Party Name:BGH EXIM LIMITED,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00115/AM11/	RLA File :02/24/040/00032/AM11/	Lic.No/Date:0210142914 04.06.2010	Approved

The case was considered by the committee as per agenda. The committee decided to ratify the case as per the comments of the Tea Board's vide letter dated 15.12.2010 as under:-

EXPORT ITEM	QTY.	IMPORT ITEM	QTY.
BLENDED TEA (Blended ratio 50% Imported Tea)	182873.000KG	TEA	91436.500KG

RA may take consequential action as per policy/procedure.

23	63 Case No.:12/4/85-ALC3/2011	Party Name:NV DISTILLIERIES & BREWERIES PVT LTD	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00012/AM12/	RLA File :05/24/040/00035/AM12/	Lic.No/Date:0510289570 04.05.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to issue reminder to RA (Mumbai) to furnish the hard copy and deferred the case. To be re-listed on 16.6.2011			

24	64 Case No.:10/4/85-ALC3/2011	Party Name:KRYSTAL COLLOIDSPVT. LTD.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00010/AM12/	RLA File :03/94/040/01134/AM11/	Lic.No/Date:0310628049 26.04.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to issue reminder to RA (Mumbai) to furnish the hard copy and deferred the case. To be re-listed on 16.6.2011			

25	65 Case No.:11/4/85-ALC3/2011	Party Name:GELTEC PRIVATE LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00011/AM12/	RLA File :03/94/040/00022/AM12/	Lic.No/Date:0310628064	Deferred

26.04.2011

The case was considered by the committee as per agenda. The committee decided to issue reminder to RA (Mumbai) to furnish the hard copy and deferred the case. To be re-listed on 16.6.2011

26	66 Case No.:13/4/85-ALC3/2011	Party Name:EMPIRE TOBACCO COMPANY PVT. LTD.	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00013/AM12/	RLA File :03/94/040/00113/AM12/	Lic.No/Date:0310629706 05.05.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to issue reminder to RA (Mumbai) to furnish the hard copy and deferred the case. To be re-listed on 16.6.2011			

27	67 Case No.:17/4/85-ALC3/2011	Party Name:TAURUS HOME FURNISHINGS LIMITED	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00017/AM12/	RLA File :05/24/040/00321/AM11/	Lic.No/Date:0510279993 21.12.2010	Deferred
	The case was considered by the committee as per agenda. The Committee decided to examine the case on file. To be re-listed on 16.6.2011			

28	68 Case No.:2/4/85-ALC3/2011	Party Name:SPARTAN SPORTS INDUSTRIES,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00002/AM12/	RLA File :30/24/040/00060/AM11/	Lic.No/Date:3010072701 04.02.2011	Deferred:
	The case was considered by the committee as per agenda. The committee decided to forward a complete set of application to MSME seeking their comments To be re-listed on 16.6.2011.			

29	69	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	Case No.:7/4/85-ALC3/2011			
	HQ File :01/85/050/00007/AM12/	RLA File :02/24/040/00203/AM11/	Lic.No/Date:0210155460 28.02.2011	Deferred:
The case was considered by the committee as per agenda. The committee decided to defer the case for want of comments from Tea Board. To be re-listed on 16.6.2011				

30	70	Party Name:SARDA STARCH (P) LTD.,	Meet No/Date:4/85-ALC3/2011 19.05.2011	Status:
	Case No.:18/4/85-ALC3/2011			
	HQ File :01/85/050/00018/AM12/	RLA File :03/95/040/00125/AM11/	Lic.No/Date:0310613336 31.01.2011	Deferred
The case was considered by the committee as per agenda. The committee decided to call for the comments from Ministry of Agriculture and deferred the case. To be re -listed on 16.6.2011				

PART-II

1	71	Party Name:MARICO LTD	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status: Deferred
	HQ File :01/85/162/376/AM10	Grant of advance authorization under para 4.4.2 and Para 4.7 of HBP, Vol.I for export of 'Milling Grade Copra against import of Copra (Grade.II)'.		
	The case was considered by the committee as per agenda. The committee noted the points raised by the D/o Agriculture and Cooperation OM dated 11.04.2011. It was decided that the detailed justification available in file be forwarded to Ministry of Agriculture for consideration. Also the matter be referred to Coconut Development Board for their comments. The applicant be advised to appear for personal hearing before NC alongwith the samples to explain the import/export items under the application. The case has been deferred and be listed on 23.06.2011.			

2	72 Case No.:1/5/85-ALC3/2011	Party Name:AMRUT DISTILLERIES LTD	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00019/AM12/	RLA File :07/24/040/00001/AM12/	Lic.No/Date:0710078557 Dare 12.04.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to defer the case as comments is awaited from MFPI. To be re-listed on 16.6.2011			

3	73 Case No.:2/5/85-ALC3/2011	Party Name:ASIAN FOOD INDUSTRIES,	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00020/AM12/	RLA File :34/24/040/00344/AM11/	Lic.No/Date:3410029831 31.03.2011	Deferred:
	The case was considered by the committee as per agenda. The committee decided to examine the case with reference to earlier case on file and deferred the case. To be re-listed on 16.6.2011			

4	74 Case No.:17/28/85-ALC3/2010	Party Name:INDUSTRIAL FOAMS PVT LTD	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00118/AM11/	RLA File :05/23/040/00103/AM11/	Lic.No/Date:0510269080 26.07.2010	Deferred
	The case was considered by the committee as per agenda. The committee decided to defer the case as the comments is awaited from DIPP. To be re-listed on 16.6.2011			

5	75 Case No.:3/5/85-ALC3/2011	Party Name:SPARTAN SPORTS INDUSTRIES,	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00021/AM12/	RLA File :30/24/040/00008/AM12/	Lic.No/Date:3010074615 28.04.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to call for comments from MSME and deferred the case. To be re-listed on 16.6.2011			

6	76 Case No.:9/14/85-ALC3/2010	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00046/AM11/	RLA File :02/24/040/00025/AM11/	Lic.No/Date:0210142918 04.06.2010	Approved
	The case was considered by the committee as per agenda. The committee decided to ratify the case as under:-			
	Export Item	Qty.	Import Item	Qty.
	Tea filled in MPET Foil Pouch packed in 50,000Nos. Loose Tea Cartons	5000.00Kgs.	Tea Loose Tea Cartons	5000.00Kgs. (Net to net) As per packing policy
	RA may take consequential action as per policy/procedure.			

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77 Case No.:10/14/85-ALC3/2010	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:	
HQ File :01/85/050/00047/AM11/	RLA File :02/24/040/00024/AM11/	Lic.No/Date:0210142917 04.06.2010	Approved	
The case was considered by the committee as per agenda. The committee decided to ratify as under:-				
Tea: 25,00,000Nos. Tea Bags with Tags in 25,00,000Nos. Aluminium Foil Laminates packed in 50,000Nos. Cartons	Export Item	Qty.	Import Item	Qty.
		5000.00Kgs	Tea	5000.00Kgs (Net to Net)
			Filter Paper (12.3GSM +/-10% width 102mm)	As per packing policy
			Aluminium Foil Laminate (in Roll form)	As per packing policy
			Tags	As per packing policy
			BOPP (20 micron width 220mm)	As per packing policy
RA may take consequential action as per policy/procedure.				

8	78 Case No.:11/14/85-ALC3/2010	Party Name:NEWBY TEAS OVERSEAS PVT.LTD.,	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00048/AM11/	RLA File :02/24/040/00023/AM11/	Lic.No/Date:0210142915 04.06.2010	Deferred
	The case was considered by the committee as per agenda. As per the decision of norms committee meeting held on 17.3.2011 the applicant firm was requested to file the revised application to RA giving the correct description of import and export items, the			

reply is not received from the firm so far. The committee decided to check the bonafide of the firm and to direct RA Kolkata for physical verification of the firm and sent the report..

9	79 Case No.:4/5/85-ALC3/2011	Party Name:A.V.THOMAS & CO. LTD	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status:
	HQ File :01/85/050/00022/AM12/	RLA File :10/24/040/00136/AM11/	Lic.No/Date:1010042419 06.04.2011	Deferred
	The case was considered by the committee as per agenda. The committee decided to remind the concern RA to expedite the matter for forwarding the hard copy of the application. To be re-listed on 16.6.2011			

10	80	Party Name:USHODAYA ENTERPRISES PVT.LTD	Meet No/Date:5/85-ALC3/2011 19.05.2011	Status: Deferred
	HQ File :01/85/162/148/AM11	Modification of SION appearing at Sl. No. E-126 for export of Vegetable Pickles in Oil/Mixed Pickles in Oil.		
	The case was considered by the committee as per agenda. The committee decided to call for the clarification from MFPI on import item No. 1 & 3 as mentioned by the MFPI vide their letter no DGFT/2010 dated 14.2.2011. To be listed on 16.06.2011.			

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